

Tahshil Office to pay the land revenues on the land requisitioned by Government two years back; and

(c) what steps have been taken to stop realisation of land revenue from them for the land from the date of acquisition?

The Deputy Minister of Home Affairs (Shri Datar): (a) No, Sir. Out of the total amount of Rs. 60,043 payable as compensation towards the cost of land, a sum of Rs. 58,212 has been disbursed. The balance will be paid when the objections filed by the owners of land concerned are finally settled.

(b) and (c). Information is being collected and will be laid on the Table of the House when available.

Dr. Rama Rao: May I know if it is a fact that revenue has been collected on land which has been requisitioned by Government, and, if so, will Government repay it to the peasants?

Shri Datar: That question does not arise at all, because the air strip has already been requisitioned and all arrangements have been completed.

CHILDREN'S EMPLOYMENT ACT

*1906. **Shri Kakkan (on behalf of Shri Elayaperumal):** Will the Minister of Labour be pleased to state:

(a) how many cases were registered under the Children's Employment Act, 1951 in 1953-54; and

(b) how many were punished?

The Minister of Labour (Shri V. V. Giri): (a) and (b). Presumably, the reference is to the Employment of Children Act, 1938. It is administered by the State Governments except in respect of Railways and major ports where it is administered by the Central Government. The figures for the year 1953-54 are not yet available in all cases. It is, however, known that no prosecutions have been launched under the Act in respect of railways and major ports during that period. The reports of the State Governments of Bihar, Bombay and Madras for the year 1952, which are the latest available,

show that there have been no prosecutions under the Act in that year in those States also.

POST OFFICES IN SOUTH ARCOT DISTRICT

*1895. **Shri Kakkan (on behalf of Shri Elayaperumal):** Will the Minister of Communications be pleased to state:

(a) how many new post offices were opened in 1953-54 in South Arcot District; and

(b) how many branch post offices were converted into sub-post offices in that District during the same period?

The Deputy Minister of Home Affairs (Shri Datar): (a) 11.

(b) 1.

EXTRA-DEPARTMENTAL AGENTS

1879. **Dr. Natabar Pandey:** Will the Minister of Communications be pleased to state the total number of extra-departmental agents in Orissa in different categories who are benefited by the revised rates of allowance upto the year ending 1953?

The Deputy Minister of Home Affairs (Shri Datar): Extra Departmental Sub-Postmasters...6.

Extra Departmental Branch Postmasters...642.

Extra Departmental Delivery Agents...139.

Extra Departmental mail Carriers...132.

WRITTEN ANSWERS TO QUESTIONS

GRANTS FOR BLIND RELIEF

*1861. **Sri Jhulan Sinha:** Will the Minister of Health be pleased to state the amount of grant given to the Sant Parmanand Blind Relief Mission, Karolbagh, Delhi during the last three years, viz., 1951-52, 1952-53 and 1953-54?

The Minister of Health (Rajkumari Amrit Kaur): A non-recurring grant of Rs. 5,000 was given to Sant Parmanand Blind Relief Mission, Delhi, in 1951-52.